

Annexure – 7

Name of the corporate debtor: Gwalior Bypass Project Limited; Date of commencement of CIRP: May 29, 2019; List of creditors as on: April 08, 2026

List of operational creditors (Government dues)

| Sl. No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|---------------------|--------------------|---------------------------------------|------------------|---------------------------|--------------------------|----------------------|-------------------------------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|-----------------|--|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | | | | | | |
| 1. | Income Tax | Central Government | ITO-Ward-74(3) O/o CIT (TDS)-1, Delhi | October 10, 2019 | 43,76,060 | 43,76,060 | Operational Creditor | NIL | NIL | No | N.A. | NIL | NIL | NIL | NIL | | |
| | Total | | | | 43,76,060 | 43,76,060 | | | | | | | | | | | |